

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

16.

APPEAL/14(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Vardhaan Leisures Private Limited  
Vs  
Registrar Of Companies

SECTION: 252 (1) OF THE COMPANIES ACT, 2013.

**ORDER**

1. RoC not filed report in the matter. Two weeks' time is granted to RoC to file report after receipt of the copy of the Petition. Appellant to ensure service of petition copy upon the RoC immediately.
2. List this matter on 01.08.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)